

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.04.2019.

PRESENT: 1.Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.66/ BB/ 2017	For hearing	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril AmarchandM angaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru&Thiru, Advocates Shr Milin Dabge Counsel for RF

ADVOCATE FOR PETITIONER/s:

SIDDHARTH TIWARY  
SINDHU S RAO  
FOR CYRIL AMARCHAND MANGALDAS

Petitioner

*[Signature]*

ADVOCATE FOR RESPONDENT/s:

~~BE THIRUVENKATAM~~  
AND  
(~~MANIK B.T~~)

~~Respondent~~

Milind Dange

Resolution Professional - *[Signature]*  
9449592857

**ORDER**

Heard Shri Siddharth Tiwary along with Ms.Sindhu.S.Rao, learned Counsel for Petitioner and Shri Manik B.T, learned Counsel for Respondent along with Shri Milind Dange, learned Resolution Professional. Post the case on **06.05.2019**.

*[Signature]*  
**MEMBER(T)**

*[Signature]*  
**MEMBER(J)**

Raushan  
**Verified**

**Court Officer**